

**Central Administrative Tribunal
Principal Bench**

O.A. No. 902/2017

New Delhi this the 20th day of March, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Radha Kishan Meena,
Teacher Group (B),
Age 55 years
S/o Sh. Narayan Meena,
R/o B-293/5, Om Nagar, Meetha Pur Extn,
Badarpur, New Delhi.

...Applicant

(By Advocate: M Atyab Siddiqui)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary,
New Secretariat, Delhi.
2. Director of Education,
Old Secretariat
Govt. of NCT of Delhi
Delhi. ... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant after arguing for some time seeks to withdraw this OA with liberty to avail of departmental remedy of filing appeal against the order of dismissal. Accordingly, this O.A. is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**